

Declaration of Assets and Liabilities

Year:

I, Sundina Devi, son/daughter/wife of Raj Kishore Prasad,
aged 54 years, belonging to Government/OFFICE ATTENDANT
service and presently working as Bihar Legislative Assembly,
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		R.K.P. Prasad	Anita Devi	Sunita Devi	Kunal Kishore
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	35,600	27,000	Married	Married	Service Holder
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—	Splendor 86,000/-
(vi)	Jewellery (give details of weight and value)	50 gm.	15 gm.	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sundina Devi,
Date 10.2.23

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Khata No-15 Plot No 9595//				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues.

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (a) / Department (c)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Sunaina Devi
Date 10.2.23

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(I) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-BXKPD1237L	
	(II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(IV) Property Tax		

C. Personal Detail

GPE/CPE/PRAN No. PTS/BLA - 1158

Gender F (M/F)

Date of Birth 16/04/1967 (DD/MM/YYYY)

Class/Group C (A/B/C)

Cadre Bihar Legislative Assembly
(Full Name e.g. B.A.S. Bihar Administrative Service,
B.S.S. Bihar Secretariat Service etc.)

Home District Gopalganj

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sunaina Devi

Name of Employee Sunaina Devi

Designation OFFICE ATTENDANT

Department Bihar Legislative Assembly

Place PATNA

Date 10/2/2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sunaina Devi
Date 10.2.23